

Annexure – 4

Name of the corporate debtor: JAMMU & KASHMIR CEMENTS LIMITED ; Date of commencement of CIRP: 22.08.2023; List of creditors as on: 12.09.2023

In accordance with Section 25(2) (e) , IBC ,2016

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may beset-off				
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-



Harman Jit Singh